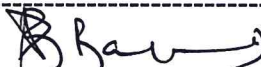


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCA (HC)/9 & 10/CAA/2017
NAME OF THE TRANSFEROR : SAIPEM DRILLING COMPANY PVT LTD
NAME OF THE TRANSFERRE : SAIPEM INDIA PROJECTS COMPANY LTD
UNDER SECTION : 391/394

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|------------------------|-------------------------------------------------------------------------------------|
| | AR. RAMANATHAN | Counsel for Petitioner |  |

ORDER

Mr. A.R. Ramanathan, Counsel for Petitioner is present and submitted that the reports of the RD and Official Liquidator are awaited and prays for time. Time is enlarged. **Put up on 06.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)